



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat.  
Jammu/Srinagar.

Notification  
Jammu, the 19<sup>th</sup> Of March, 2018

SRO 136 - In exercise of the powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, following Officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Rajouri.

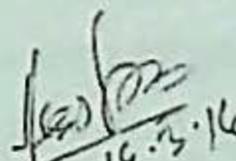
S.No	Name of the Officer S/shri	Designation and Place of Posting
01	Mohd Qayoom	Look after Naib Tehsildar, Koteranka, Tehsil Koteranka, District Rajouri.
02	Shabir Mohd	Look after Naib Tehsildar, Kalakote, Tehsil Kalakote, District Rajouri

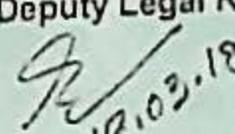
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

NO: LD(P) 2008/01-Rajouri

Dated: - 19 - 03 - 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu
4. District Magistrate, Rajouri. This is with reference to his letter No Jc/DMR/2179-80 Dated 23.02 2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c)
- 7.

  
(Ashish Gupta)  
Deputy Legal Remembrancer,

  
19.03.18